SI.No.	State	Allocation for the year 2002-03
22.	West Bengal	1393
23. 24.	Jharkhand Chhattisgarh	2208 2089
25.	Uttaranchal	78
	TOTAL:	25000

An amount of Rs. 30 crore *i.e.* 10% of the outlay has been retained as per the guidelines.

An amount of Rs. 20 crore has been earmarked for completion of the ongoing 84 Model Residential Schools.

## ST Status to Pahari speaking people of J and K

- 2771. MIRZA ABDUL RASHID: Will the Minister of TRIBAL AFFAIRS be pleased to refer to the answer to Unstarred Question 2399 given in Rajya Sabha on 15th April, 2002 and state:
- (a) whether it is a fact that additional material asked from the State has been received by his Ministry;
  - (b) if so, whether the said case has been completely processed; and
  - (c) by when the long pending demand would be fulfilled?

THE MINISTER OFTRIBAL AFFAIRS (SHRIJUAL ORAM): (a) No, Sir.

- (b) Does not arise.
- (c) No specific time schedule can be indicated at this stage as the matter involves consultation with the concerned State Government the Registrar General of India and the National Commission of Scheduled Castes and ScheduledTribes.

## **Decline in BPL population**

2772. SHRI URKHAOGWRA BRAHMA: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether the percentage of the population Below Poverty line is on decline in the country;

- (b) the amount that Government spent every year for the last three years for the poverty alleviation programme and the names of the programmes which currently are being implemented; and
- (c) the States which require maximum share from the total budgetary allocation for the poverty alleviation?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRIO. RAJAGOPAL): (a) Yes, Sir. Planning Commission in their latest estimates (1999-2000) have indicated a decrease of 9.9% in the poverty ratio in the country as compared to that of 1993-94.

(b) The Ministry of Urban Development and Poverty Alleviation has been implementing through the State Governments/UTs, Centrally Sponsored Urban Poverty Alleviation Programme named Swarna Jayanti Shahari RozgarYojana (SJSRY), with effect from 1st December 1997. The details of Central funds released to States/UTs under SJSRY are as under:—

Year	Central Funds Released
1999-2000	11877.29 lakh
2000-2001	8513.00 lakh
2001-2002	3831.00 lakh

(c) Funds under SJSRY are allocated to the States on the basis of the incidence of poverty as intimated by the Planning Commission from time to time. A statement showing the latest figures of incidence of poverty and the tentative allocation of funds to the States/UTs under SJSRY is annexed.

## Statement

The latest figures of incidence of poverty and the tentative allocation of funds to the States/UTs under SJSRY for the year 2000-2003

SI. No. Name of the States/UTs		Numbers of urban persons (in lakhs Below Poverty Line)	Tentative allocation for 2002-2003 (Rs. in lakhs)
1.	Andhra Pradesh Arunachal Pradesh	60.88 0.18	784.37
2.	Tirdiacidi Tiddesii	0.10	58.54

[12 August, 2002]	RAJYA SABHA
[12 / lugust, 2002]	KABIN SABIN

SI. No. Name of the States/UTs		Numbers of urban persons (in lakhs Below Poverty Line)	Tentative allocation for 2002-2003 (Rs. in lakhs)
3.	Assam	2.38	478.03
4.	Bihar	49.13	427.02
5.	Chhattisgarh	*	236.41
6.	Goa	0.59	17.52
7.	Gujarat	28.09	366.69
8.	Haryana	5.39	70.62
9.	Himachal Pradesh	0.29	55.21
10.	Jammu & Kashmir	0.49	62.98
11.	Jharkhand	•	213.37
12.	Kamataka	44.49	580.09
13.	Kerala	20.07	261.98
14.	Madhya Pradesh	81.22	813.93
15.	Maharashtra	102.87	1331.81
16.	Manipur	0.66	133.72
17.	Meghalaya	0.34	70.10
18.	Mizoram	0.45	91.22
19.	Nagaland	0.28	59.67
20.	Orissa	25.40	330.94
21.	Punjab	4.29	58.45
22.	Rajasthan	26.78	349.20
23.	Sikkim	0.04	25.59
24.	Tamil Nadu	49.97	651.70
25.	Tripura	0.49	99.17
26.	Uttaranchal	*	76.18
27.	Uttar Pradesh	117.88	1450.29

SI. No. Name of the States/UTs	Numbers of urban persons (in lakhs Below Poverty Line)	Tentative allocation for 2002-2003 (Rs. in lakhs)
28. West Bengal	33.38	435.20
29. A&N Islands	0.24	114.30
30. Chandigarh	0.45	122.27
31. D&N Haveli	0.03	23.91
32. Daman & Diu	0.05	32.52
33. Delhi	11.42	125.15
34. Pondicherry	1.77	65.85
TOTAL:	669.99	10074.00

<sup>\*</sup> Incidence of poverty in these newly created States is yet to be intimated by the Planning Commission. However, tentative allocations of funds to these States have been made on the basis of population as per 1991 Census as an ad-intenm measure in consultation with Planning Commission.

## Construction of Dhobi Sheds/Thadas in Government Colonies

2773. SHRI VIJAY SINGH YADAV: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether it is a fact that NDMC had constructed Dhobi Sheds/ Thadas in various Government colonies for allotment to persons engaged in the profession of ironing clothes;
- (b) whether a large number of such Dhobi Sheds/Thadas had been allotted by NDMC in various Government colonies since 1991 onwards;
- (c) if so, the criteria adopted for allotment of such Sheds/Thadas and the details thereof; and
- (d) the names of places where such Dhobi Sheds/Thadas are available for allotment in DIZ area?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI O. RAJAGOPAL): (a) The NDMC has reported that there are 16 Dhobi Ghats and Press